

(b) and (c) The Delhi High Court has been approached in this connection.

(d) Any one apprehending danger to his life can lodge a complaint with the Police, who will take appropriate action in the matter.

#### **Manufacturing of T.V. Sets in Bombay Metropolitan Area**

10583. SHRI DHARAM BIR SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have issued any Industrial Licence for manufacturing of black and white and colour television sets in Bombay Metropolitan Area ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN DEPARTMENT OF ELECTRONICS AND IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (DR. M.S. SANJEEVI RAO) : (a) and (b) M/s Telerad Private Limited, Bombay were issued any Industrial Licence on March 15, 1973 for effecting substantial expansion of their existing licensed capacity for the manufacture of Black and White TV Receivers from 10,000 nos. to 20,000 nos. per annum. The above industrial licence was subsequently transferred in name of M/s Ambalal Sarabhai Enterprises Ltd., Baroda alongwith other licences issued to M/s Telerad, vide SIA Letter No. 14 (34)/77-SCS, dt. March 18, 1983. However, M/s Ambalal Sarabhai Enterprises Limited, have informed this Department on June 13, 1983 that production of TV sets by M/s Telerad at Chandivli, Bombay was discontinued from the month of August, 1982 due to serious labour unrest and strike at Chandivli factory.

#### **Allocation of Group 'B' Services to Candidates Selected Through I.A.S. Examinations**

10584. SHRI RAJNATH SONKAR SHASTRI : Will the Minister of HOME AFFAIRS be pleased to replies given to Unstarred Question Nos. 5215 and 8009 on 28 March,

1984 and 18 April, 1984 regarding allocation of Group 'B' services to candidates selected through IAS examination and state :

(a) whether Government consider that concentration of candidates who have not given preference for armed forces headquarters civil service is not negation of the merit criterions and allocation of such candidates to armed forces headquarters civil service is waste of valuable resources and talents ; and

(b) if so, whether there is any proposal to re-examine the whole issue of allocation of Groups B services so that candidates higher up in the merit are allocated better services ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH) : (a) and (b) The allocation of candidates selected through the Civil Services Examination to various Group 'B' Services is made keeping in view their rank as well as the preferences given by them. The candidates have the option to indicate their order of preferences for all the Services. Thus the system of allocation is fair and it does not result in negation of merit criterion. All posts in the Civil/Police Services Group 'B' for which recruitment is made through the Civil Services Examination, are class II gazetted posts carrying a pay scale of Rs. 650-1200. Every Group 'B' Service, including Armed Forces Headquarters Service, has a functional role to play and requires officers of merit to man the various posts in the Service. Therefore, allocation of candidates to any Service, even if some of the candidates have not given preference for that particular Service, does not result in waste of valuable resources and talents.

#### **Tenders Invited by Hindustan Paper Corporation Ltd., Calcutta**

10585. SHRI KRISHNA PRAKASH TEWARI : Will the Minister of INDUSTRY be pleased to state :